

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1901

ANSWERED ON:24.08.2007

DEFAULT IN PAYMENT OF ANNUAL LISTING FEE BY TRADING COMPANIES

Deshmukh Shri Subhash Sureshchandra

Will the Minister of FINANCE be pleased to state:

(a) whether the Bombay Stock Exchange (BSE) has taken any steps to suspend the trading of the companies which have not paid annual listing fee;

(b) if so, the details thereof as on date; and

(c) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) to (c) :The Bombay Stock Exchange Limited has informed that it has suspended 20 and 41 companies respectively, for failure to pay listing fees for years 2005-06 and 2006-07. It suspends a company following the due procedure if the latter fails to pay the annual listing fee as per the listing agreement.